12

NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 16.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 96/09	TP 18/16 (along with TP 93/16)	Hearing	397-398	Parkway Developments Pvt. Ltd., & 2 Others Vs IDEB Parkways Holdings Pvt. Ltd., & 3 Others.

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
JAYAKRISHNA	Respondents	S.S. Joyakush

None appeared for petitioners. Petitioners are called, absent. On last hearing also none appeared for petitioners. Prior to that also, there was no representation for the petitioners.

Counsel for petitioner and petitioner are both absent. Counsel for respondent is present. He reported that there is likelihood of settlement between the parties.

List it on 07.09.2017. If the petitioners and their counsel fail to attend the Tribunal on the next hearing date, then the matter will be decided according to law.

Registry is directed to issue notice to the petitioner and the counsel appearing for the petitioner.

MEMBER (J)

MEMBER (T)